

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.3 - IA/607(AHM)2024
in
CP(IB) 66 of 2017

Proceedings under Section 7 IBC

IN THE MATTER OF:

Reliance Commercial Finance Ltd
V/s
Anil Ltd

.....Applicant

.....Respondent

Order delivered on: 22/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : None

ORDER

IA/607(AHM)2024

This application is filed by the Liquidator for placing on record the 22nd progress report along with Receipt and Payment Account for the period from 01.01.2024 to 31.03.2024 and Audited Receipts and Payment of FY 2023-24.

The same is taken on record, with all just exceptions. Place report with main file for further reference.

Accordingly, IA 607 of 2024 stands disposed of.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

CHITRA HANKARE
MEMBER (JUDICIAL)